

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CITIZENSHIP ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 18 of the Citizenship Act, 1955:—

(1) The Citizens (Registration at Indian Consulates) Amendment Rules, 1981, published in Notification No. G.S.R. 373(E) in Gazette of India dated the 1st June, 1981.

(2) The Citizenship (Amendment) Rules, 1981, published in Notification No. G.S.R. 383(E) in Gazette of India dated the 5th June, 1981.

[Placed in Library. See No. LT-2690/81].

NOTIFICATION UNDER CENTRAL INDUSTRIAL SECURITY FORCE ACT AND UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 362 (Hindi and English versions) published in Gazette of India dated the 11th April, 1981 containing corrigenda to Notification No. G.S.R. 858 dated the 16th August, 1980, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-2691/81]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:—

(i) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1981, published in Notification No. G.S.R. 487 in Gazette of India dated the 23rd May, 1981.

(ii) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1981, published in Notification No. G.S.R. 488 in Gazette of India dated the 23rd May, 1981.

(iii) The Indian Administrative Service (Pay) Sixth Amendment Rules, 1981, published in Notification No. G.S.R. 489 in Gazette of India dated the 23rd May, 1981.

(iv) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1981, published in Notification No. G.S.R. 528 in Gazette of India dated the 6th June, 1981.

(v) The Indian Administrative Service (Pay) Seventh Amendment Rules, 1981, published in Notification No. G.S.R. 529 in Gazette of India dated the 6th June, 1981.

(vi) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1981, published in Notification No. G.S.R. 596 in Gazette of India dated the 27th June, 1981.

(vii) The Indian Police Service (Pay) Fourth Amendment Rules, 1981, published in Notification No. G.S.R. 597 in Gazette of India dated the 27th June, 1981.

(viii) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1981, published in Notification No. G.S.R. 598 in Gazette of India dated the 27th June, 1981.